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Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 16th December, 2022.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Aparesh Kumar Singh, senior-most Judge of the High Court of Jharkhand, to perform the duties of the office of the Chief Justice of the High Court of Jharkhand, with effect from 20.12.2022 consequent upon the retirement of Dr. Justice Ravi Ranjan, Chief Justice, High Court of Jharkhand.

mjp
16/12/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

- 1 Shri Justice Aparesh Kumar Singh through the Registrar General, High Court of Jharkhand, Ranchi.
- 2 The Secretary to Governor, Jharkhand, Ranchi.
- 3 The Secretary to Chief Minister, Jharkhand, Ranchi
- 4 The Secretary to the Chief Justice, High Court of Jharkhand, Ranchi.
- 5 The Chief Secretary, Government of Jharkhand, Ranchi.
- 6 The Registrar General, High Court of Jharkhand, Ranchi.
- 7 The Accountant General, Jharkhand, Ranchi.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/ PS to MoS (L&J)/PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal) 16/12/2022.

Section Officer (Appointments)
Tele: 2338 3037